

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/98(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	MAHESH AGARWAL VS FILTER MANUFACTURING INDUSTRIES PVT LTD
UNDER SECTION	SEC. 58(3) SEC. 59

Appearance (via video conferencing/physically)

Mr. Chayan Gupta, Adv.] For Petitioner/Applicant
Ms. Rituparna Chatterjee, Adv.
Mr. Pourush Bandhyopadhyay, Adv.
Mr. Dibyendu Ghosh, Adv.
Mr. Zubeen Pandey, Adv.

ORDER

1. Ld. Counsels for the Applicant present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. Post this matter on **24.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH